



**OFFICE OF THE DISTRICT & SESSIONS JUDGE::HOJAI::ASSAM**

Memo No.DJHj/21/498-505

Dated: 19.06.2021

**ORDER**

In pursuance of the mandate of Hon'ble Gauhati High Court, a Vigilance Cell is being formed in the District of Hojai with the following members:

1. Hon'ble District & Sessions Judge, Hojai as Chairman.
2. Sri Shakti Sharma, Chief Judicial Magistrate, Hojai
3. Smt. Pooja Devi, Sub-divisional Judicial Magistrate, Hojai

Inform accordingly.

(Sri Aditya Hazarika)  
District & Sessions Judge, Hojai  
Sankardev Nagar. Assam

**District & Sessions Judge**  
Hojai

**No. DJHj/21/**

**Date:19.06.2021**

Copy for information to:

1. Chief Judicial Magistrate Cum Civil Judge & Assistant Sessions Judge, Sankardev Nagar, Hojai, Assam.
2. Secretary D.L.S.A, Sankardev Nagar, Hojai, Assam.
3. S.D.J.M, Sankardev Nagar, Hojai, Assam.
4. J.M.F.C (1) Sankardev Nagar, Hojai, Assam.
5. Munsiff Cum J.M.F.C, Sankardev Nagar, Hojai, Assam.
6. J.M.F.C(2) Sankardev Nagar, Hojai, Assam.
- ✓ The System Assistant, Hojai to upload it in the official website.
8. Office Copy.

(Sri Aditya Hazarika)  
District & Sessions Judge, Hojai  
Sankardev Nagar. Assam

**District & Sessions Judge**  
Hojai